

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

New Patent Amendment Act

†1021. SHRI ANIL MADHAV DAVE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government is contemplating to bring a new Patent Amendment Act;
- (b) if so, the time limit fixed therefor;
- (c) whether objections from public have been received in this regard;
- (d) if so, the total number of proposals under consideration; and
- (e) the steps being taken to implement these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) No, Sir.

(b) to (e) Do not arise.

Price Stabilization Fund

1022. SHRI K.E. ISMAIL:

SHRI M.P. ACHUTHAN:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that the Ministry has launched a Price Stabilization Fund (PSF) for the benefit of growers of tea, coffee, natural rubber and tobacco;
- (b) if so, the details thereof;
- (c) how much benefit the growers have received from the PSF during the last three years, State-wise and item-wise;
- (d) the total contribution received from the growers during the same period; and
- (e) Government's assessment of the scheme's operations till date?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Yes, Sir. A Price Stabilization Fund (PSF)

†Original notice of the question was received in Hindi.

Scheme was launched in 2003 for Coffee, Tea, Natural Rubber and Tobacco to provide financial relief to the growers when prices of these commodities fall below a specified level, without resorting to the practice of procurement operations by the Government agencies. Contribution to the Members' PSF Saving Bank account by the Price stabilization Fund Trust and/or the Member, in a given year is on the basis of categorization of the year as Boom/Normal/Distress year which is done on the basis of a Price Spectrum Band, fixed and announced every year.

(c) Benefit received by the growers from PSF during the last three years:-

Year	Item	State	Amount Released (Rs.)
2007-08	Tea	Assam	155500
	Tea	Himachal Pradesh	44500
	Tea	Tripura	43500
	Total		243500
2008-09	Tea	Assam	179500
	Tea	Himachal Pradesh	22000
	Tea	Kerala	4500
	Tea	Tripura	227000
TOTAL			433000
2009-10	Coffee	Karnataka	136500
	Coffee	Kerala	16500
	Coffee	Orrisa	29500
	Coffee	Tamil Nadu	21000
TOTAL			203500

(d) A total Contribution of Ks. 6,43,000/- towards enrollment fee under the PSF scheme has been received from the growers during the same period.

(e) 46239 number of growers have been enrolled under the Scheme till 31.03.2010 and Government is intensifying the coverage under Scheme to greater number of farmers.